## GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1715
ANSWERED ON:16.08.2013
FINANCING OF RENEWABLE ENERGY PROJECTS
Ananth Kumar Shri

## Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to encourage increased financing of projects of renewable energy for both domestic and large-scale production;
- (b) if so, the details thereof;
- (c) whether a number of projects of renewable energy have been delayed due to pendency of various approvals of the Government; and
- (d) if so, the details thereof and the corrective measures taken by the Government to simplify the process for approvals for these project?

## **Answer**

## MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): Yes, Madam. The Ministry of New and Renewable Energy is encouraging development and deployment of renewable energy projects and systems both for domestic and large scale production. A substantial increase in the Gross Budgetary Support (GBS) is proposed to support renewable energy projects during the 12th Plan. A budget allocation (GBS) of Rs. 19,113 crore has been made for the 12th Plan period against an allocation of Rs. 4,068 crore during the 11th Plan period. This apart, Indian Renewable Energy Development Agency and a large number of other Financial Institutions and Banks are financing renewable energy projects.

(c)&(d): The renewable energy projects are not delayed on account of Ministry's approvals. Proposals are received in the Ministry for sanction of the eligible Central Financial Assistance (CFA) under various schemes and programmes of renewable energy. Such proposals are received on a regular basis and those found complete in all respects as per guidelines are approved for sanction and disbursement of eligible CFA. This is done in a time bound manner and the process/ steps for such approvals are specified in the schemes.